

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated, Guwahati, the 6th December, 2024

No. HC.V-16/2022/ 1001 /Estt. ### The following persons, in order of merit, are hereby appointed temporarily and until further order(s), in the post of **Stenographer Grade-III** in the Principal Seat of the Gauhati High Court in the pay band of Rs. 14000-70000/- (Pay Band-2) and Grade Pay of Rs. 7400/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining, subject to the condition that in the event of adverse police verification report, their services will be terminated forthwith without assigning any reason whatsoever:

SL. NO.	NAME OF THE PERSON	VACANT POST AGAINST WHICH APPOINTMENT IS MADE
1.	Gitartha Pratim Sarma	Newly created 6 (six) posts vide Government of Assam's letter ECF No. 339471/2023/24 dated 22-12-2023.
2.	Simanta Das	
3.	Mayurakshee Kalita	
4.	Indrajit Nath	
5.	Ranu Boro	
6.	Pratik Gupta	

The aforementioned candidates are directed to submit their medical certificate of fitness from a Medical Officer of Government or by any Medical Officer In-Charge of a Civil Station at the time of joining.

Further, the above candidates, if presently employed in Central/State Government service, are directed to submit release order from the former employer at the time of joining.

The services of the aforementioned candidates shall be governed by "**The New Defined Contribution Pension Scheme**" issued by the Government of Assam, Finance (Budget) Department vide Office Memorandum No. BW.7/2008/Pt./40 dated Dispur the 6th October, 2009. The selected candidates mentioned above will have to submit an undertaking to that effect at the time of joining service in the Gauhati High Court, Guwahati.

They will be on probation for a period of 1 (one) year with effect from the date(s) of their joining.

They are directed to join their duties within 15 (fifteen) days from the date of receipt of this order.

By order,

Sd/- Sunil Kumar Poddar

Memo No. HC.V-16/2022/ 1001 A /Estt.

REGISTRAR GENERAL

Dated 06-12-2024

Copy for information and necessary action to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance/ Admin/ Judicial/ Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt, Dispur, Guwahati -6.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt, Dispur, Guwahati-6.
6. The Joint Registrar (.....), Gauhati High Court, Guwahati.
7. The Director of Accounts & Treasuries, Assam, Guwahati-6.
8. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
9. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
10. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup (Metro) Treasury, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati, with a direction to upload this order in the official website of the Gauhati High Court.
14. The Private Secretary to Hon'ble Mr./Mrs. Justice,Gauhati High Court, Guwahati.
15. The Administrative Officer (Judicial) (.....), Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The Court Officer-I & II, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
19. Shri Gitartha Pratim Sarma, S/o Prakash Sarma, R/o Birubari, Panchajanya Path, Prafullaloy, House No. 13, Assam.
20. Shri Simanta Das, S/o Late Dambarudhar Das, R/o Bishambar Pathak Road, Tengnamari, Abhayapuri, Ward No. 4, P.O. & P.S.- Abhayapuri, District-Bongaigaon, PIN-783384, Assam.
21. Smt. Mayurakshee Kalita, D/o Dinesh Chandra Kalita, R/o Ambikagiri Nagar, Dhruvajyoti Path, H. No. 54, Zoo Road, Guwahati.
22. Shri Indrajit Nath, S/o Late Dharmeswar Nath, R/o Village-Bhalla, P.O.-Sikarhati, P.S.- Palasbari, District-Kamrup, PIN-781125, Assam.
23. Smt. Ranu Boro, D/o Gobin Chandra Boro, C/o Gobin Chandra Boro, Japorigog, Krishna Nagar, Near Masjid, H. No. 25, Ganeshguri, Guwahati-781005, Assam.
24. Shri Pratik Gupta, S/o Pradip Kumar Gupta, R/o Natunpara College Road, Ward No. 15, Bongaigaon, Assam.
25. The Gauhati High Court Notice Board (Old block and New block), Guwahati.
26. The Order file.

REGISTRAR GENERAL

B.D.